

LEX INFINITUM

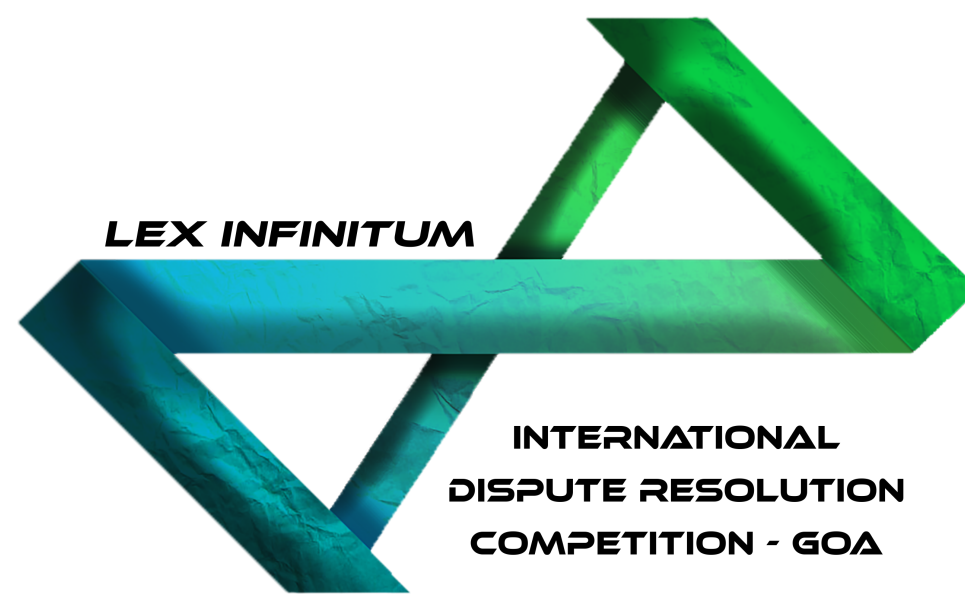
**INTERNATIONAL
DISPUTE RESOLUTION
COMPETITION - GOA**

LEX INFINITUM 2023

INTERNATIONAL DISPUTE RESOLUTION COMPETITION

23rd - 25th February 2023

OFFLINE EVENT



About VMSCCL

Devi Sharvani Education Society's V. M. Salgaocar College of Law is a public funded law school in the beautiful State of Goa, India. It is situated at Miramar (100 m from the well-known Miramar Beach) in the capital city of Panjim that stands majestically on the banks of River Mandovi. The College has nationally and internationally marked its name in the field of clinical legal education.

About Lex Infitum 2023

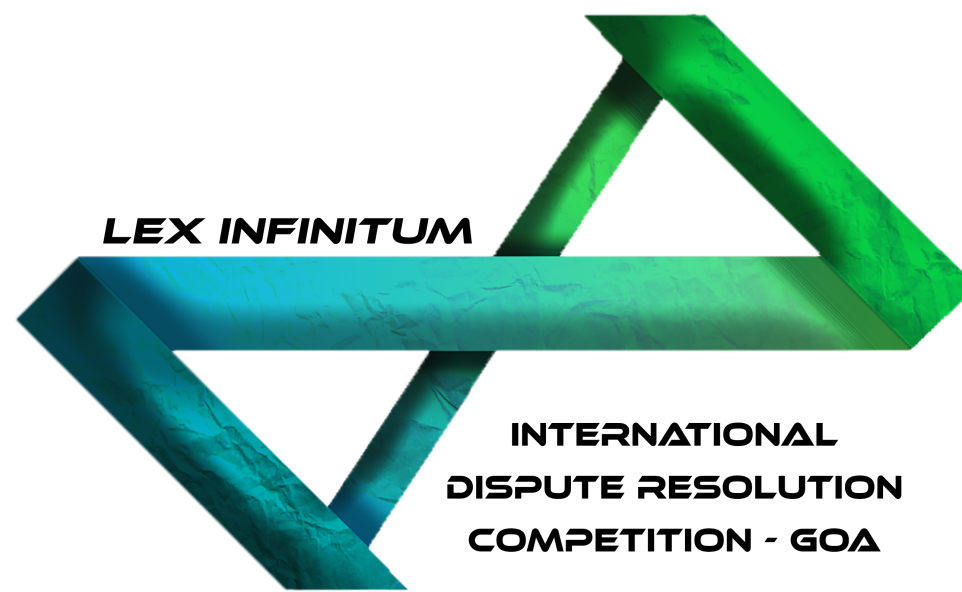
The Organizing Committee of Lex Infitum is proud to announce the 8th edition of VMSCCL-AIDR International Dispute Resolution Competition (Lex Infitum VIII) which is scheduled to take place from the **23rd to 25th February, 2023**.

Lex Infitum: VMSCCL-AIDR International Dispute Resolution Competition has been conceived for the purpose of promoting the use of ADR and to provide law students and ADR experts from all over the globe with a platform to network, innovate and keep abreast of the latest happenings in the field of ADR in India as well as abroad.

Our Partner - AIDR

Our partner for Lex Infitum 2023 is Association for International Dispute Resolution (AIDR) which is a non-profit organization with a global presence that is dedicated to elevating the practice of mediation. They strive to achieve this through their international training partners, certification standards for mediators and trainers, code of conduct, resources and platforms.





Our Goal

To provide law students with an opportunity to showcase their ADR skills and techniques and test their mettle against the crème de la crème of the law student fraternity from different parts of the world.

The Competition will be judged by accredited mediators and trained ADR experts who will provide the students with a wonderful opportunity to benefit from the experience and expertise of these professionals.

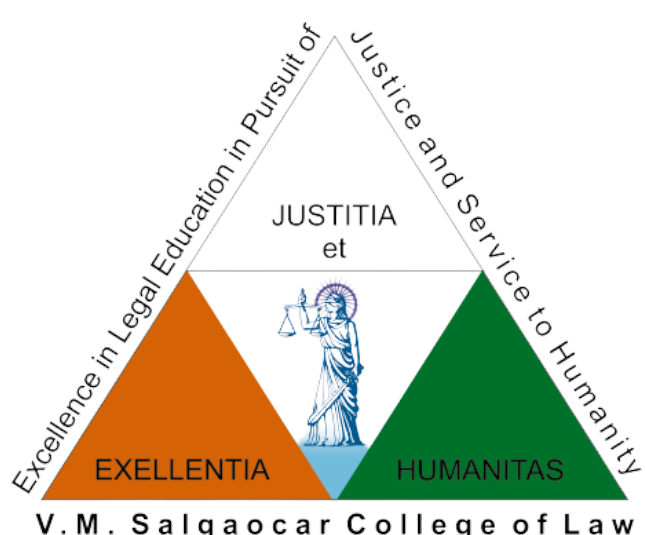
WINNERS OF LEX INFINITUM 2022

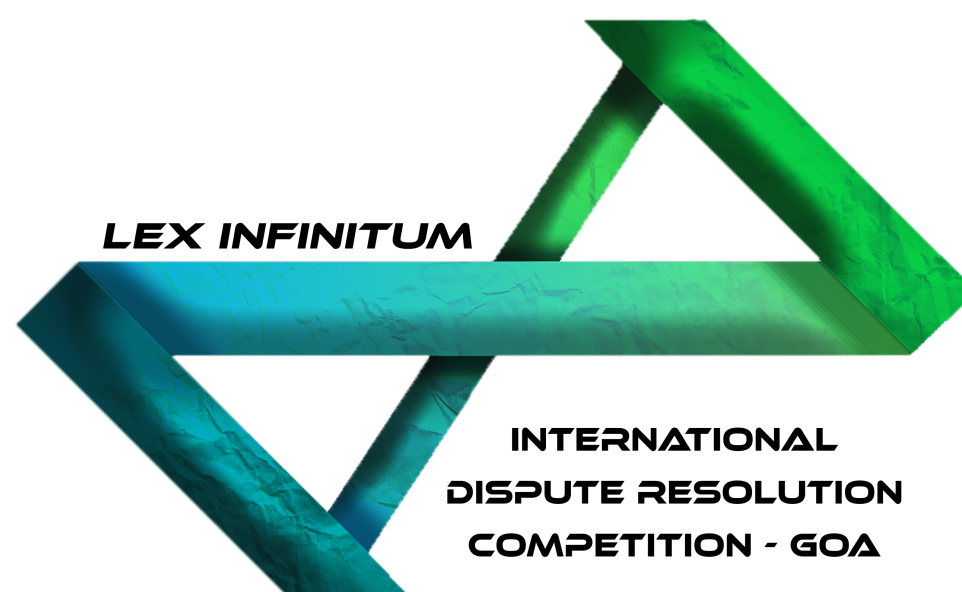
The Winning Mediator: **NUS, Singapore.**

The Runner Up Mediator: **National Law University Jodhpur, India.**

The Winning Negotiating team: **A.P.I.I.T., Sir Lanka.**

The Runner up Negotiating team: **O.P. Jindal Global Law School, India**





WHAT LEX INFINITUM 2023 HAS TO OFFER

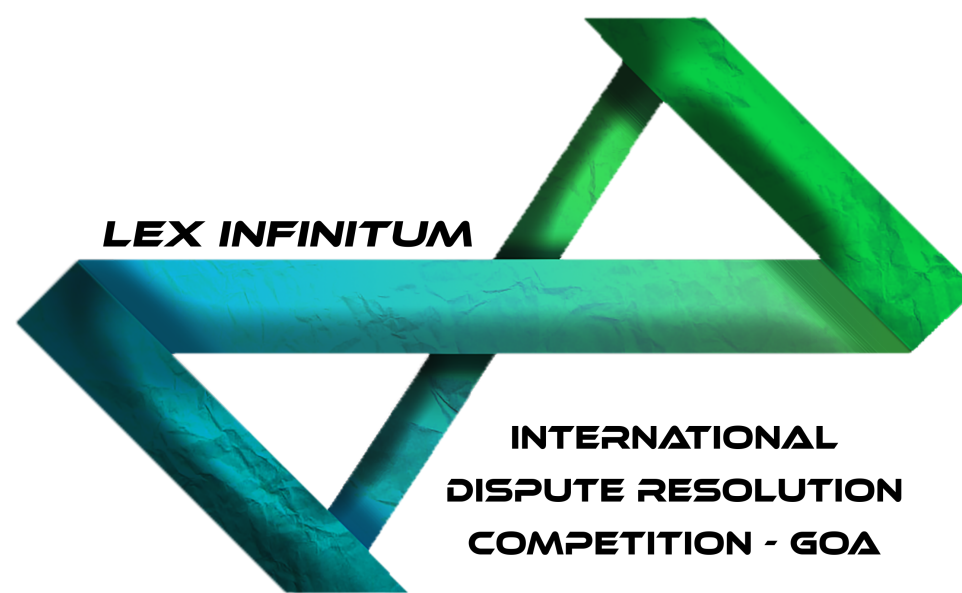
1--The Competition

Lex Infitum: VMSCL-AIDR International Dispute Resolution Competition 2023 will be open to aspiring students from Law Schools/Institutes/Colleges as well as other streams from all over the world. A maximum of both 24 Negotiating Teams and 12 Mediators will be selected to participate in this Competition and several trophies and awards will be up for grabs. Furthermore, the students will have the opportunity to interact with the renowned experts in the field of Mediation and will experience the thrill of competing against the brightest student-minds of the generation.

2-- The Workshops

A **General Orientation and Negotiation and Mediation Training Sessions** will be held on **23rd February, 2023**. The **Competition Rounds** of Lex Infitum 2023 will last for two consecutive days – from **24th & 25th February 2023**. The training session will be conducted by expert ADR practitioners from all over the world. This is intended to serve as an ice-breaker for the Teams and also facilitate an orientation into the goals and expectations of the competition as a whole as well as Mediation and Negotiation in general.





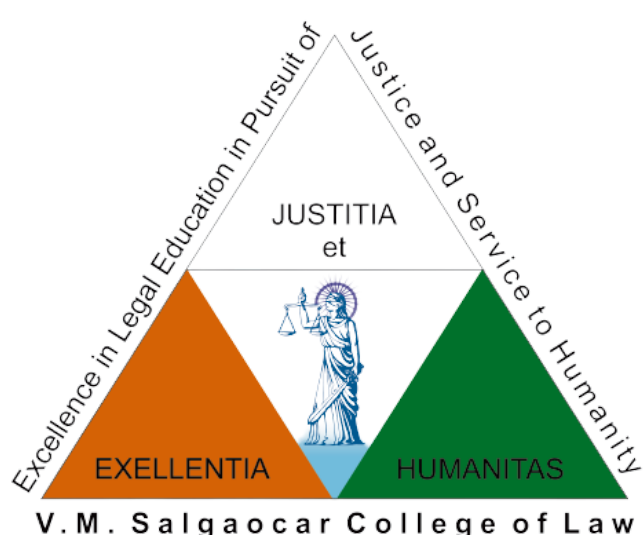
3-- The Knowledge Sessions

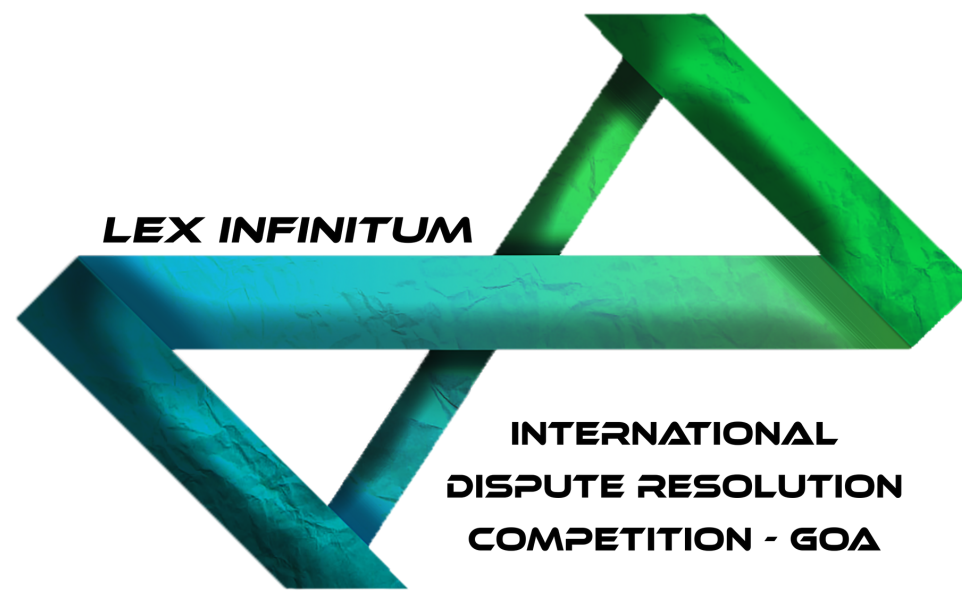
The ADR Board of V. M. Salgaocar College of Law (VMSCCL), Goa, offers a three-day Online Course held from **23rd to 25th February 2023** which provides the opportunity to learn the essential skills and values to become an effective negotiator and a skilled mediator. Experienced and highly qualified International ADR experts will delve into the theoretical aspects of negotiation and mediation as well as provide a hands-on practical experience with role play simulations. These would be training sessions that are conducted for students irrespective of their field of study.

TEAM COMPOSITION & ELIGIBILITY

the Team Composition and Eligibility is as follows.

- A maximum of both **24 Negotiating Teams** and **12 Mediators** will be selected on a competitive basis to participate in the 8th edition of Lex Infitum 2023.
- The Competition is open to bonafide students of **any stream** who are enrolled in **any undergraduate course** at Institutions worldwide and are registered in their respective Institutions as **full-time / part-time students / exchange students** for the current Academic Year.
- **The 'Counsel' Member of a Negotiating Team shall be a law student;** while the **other Team member may be from any stream of that Institution.** The **member applying as a Mediator may be from any stream of the respective Institution.**
- Each Institution can enter either one or both of the following: One Negotiating Team, One Mediator.





Awards

Negotiation and Mediation Prizes are as follows:

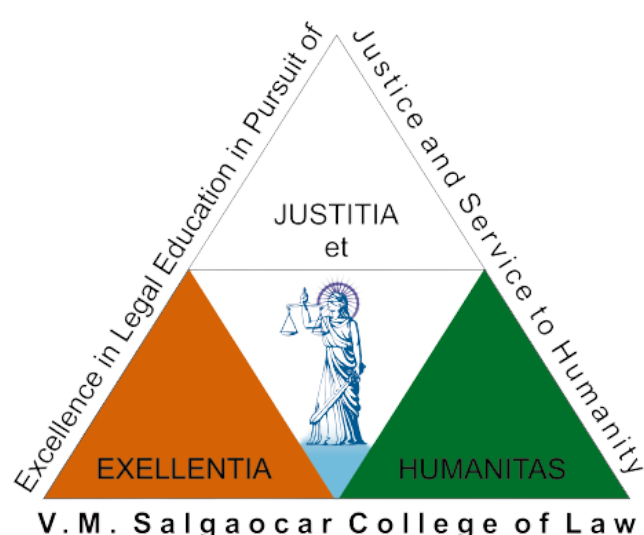
(i) 1st Place – Negotiating Team – Winner’s Trophy+ Award Certificate

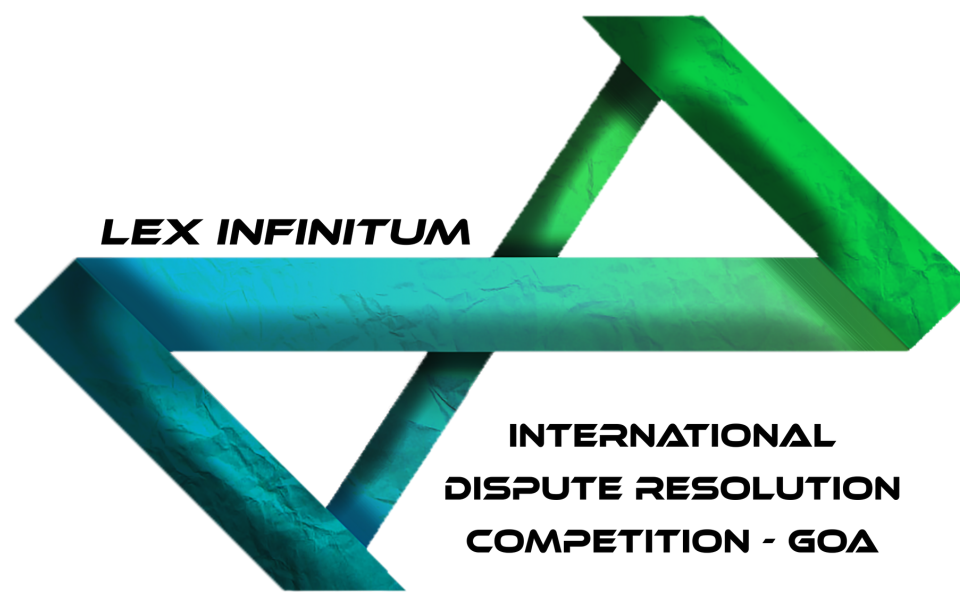
(ii) 2nd Place – Negotiating Team – Trophy + Award Certificate

(iii) 1st Place – Mediator - Winner’s Trophy + Award Certificate

(iv) 2nd Place – Mediator - Trophy + Award Certificate

All Teams are entitled to receive **Participation Certificates** will be given. The **Winners and Runners Up will be given Award Certificates** in the same manner.

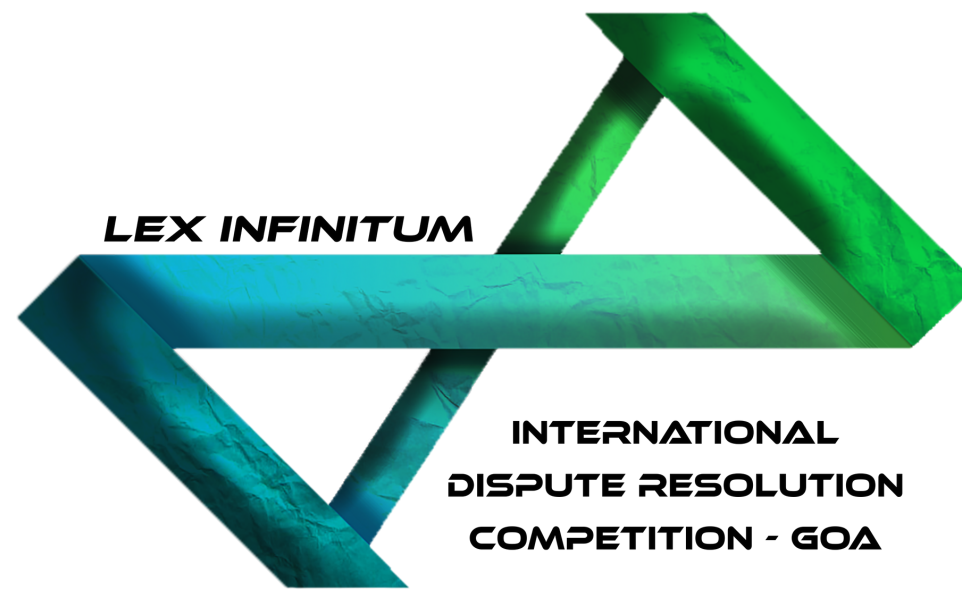




COMPETITION FORMAT

- All Negotiating Teams and Mediators will participate in two Preliminary Rounds.
- Each Negotiating Team will represent the Requesting Party once, and the Responding Party once, in the course of its two Competition Sessions in the Preliminary Rounds based on a different problem for each round.
- The preliminary rounds will be followed by three more rounds, i.e. the "Quarter-Finals," the "Semi-finals" and "Finals".
- The Mediator, will compete in two Preliminary Rounds which will be followed by the "Quarter-Finals", and the "Semi-Finals" which would be considered as the Finals for Mediators.

DATE	EVENT
23rd February 2023	Inaugural Ceremony, General Orientation for Teams & Experts, Training Session for Negotiators and Mediators
24th February 2023	Preliminary Round 1 & Preliminary Round 2
25th February 2023	Quarter Final Round, Semi Final Round, Final Round & Valedictory Ceremony



APPLICATION FEES

a. International Teams:

The **Registration Fees for Applicant teams from Institutions outside India** are as follows:

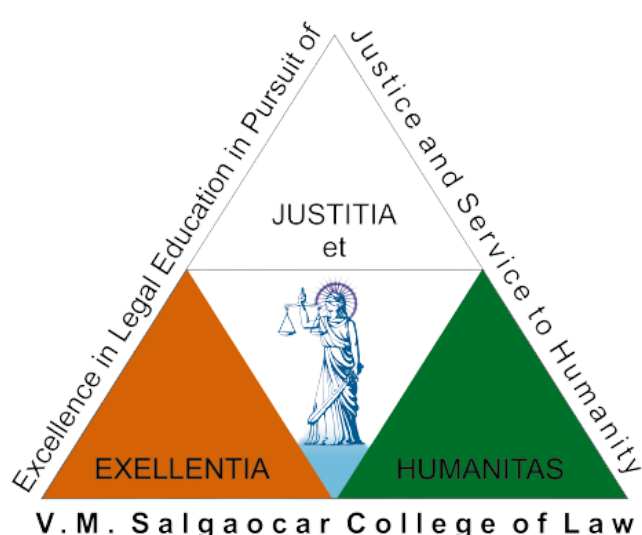
- **International Negotiating Team** [Two-member team] - **\$350/- USD**
- **International Mediator** [One-member team] - **\$150/- USD**
- Separate fees shall be charged for the Coach registered by the Teams, if any - **\$100/- USD**

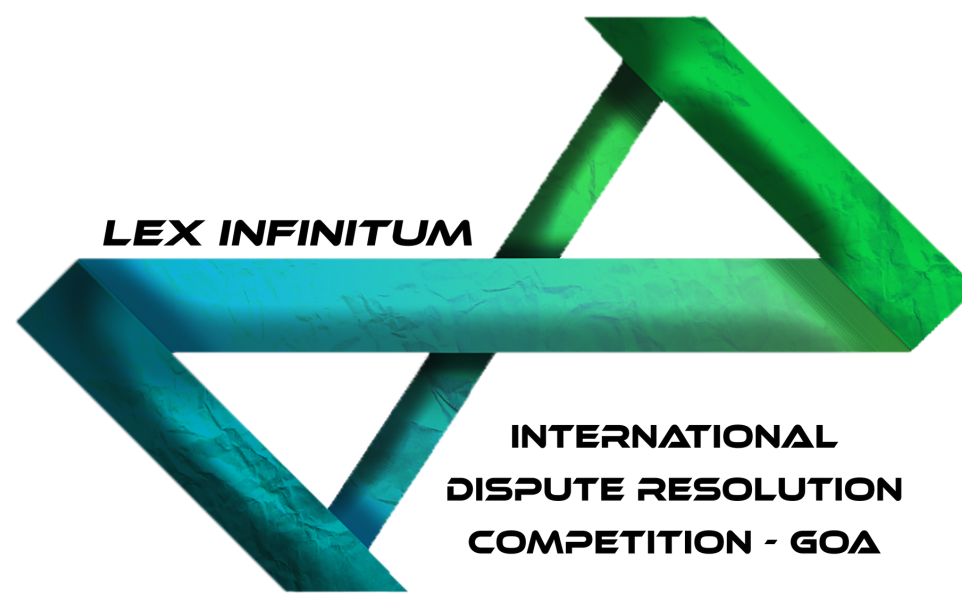
b. National Teams:

The **Registration fees for Applicant Teams from Institutions in India** are as follows:

- **National Negotiating Team** [Two-member team] - **INR 20,000/-**
- **National Mediator** [One-member team] - **INR 10,000/-**
- Separate fees shall be charged for the Coach registered by the Teams, if any - **INR 5,000/-**

(A facility for an Online Coach has been provided for both National as well as International Teams, teams availing the same are exempt from paying the registration fee for the coach. Kindly refer to the rulebook for the same)





REGISTRATION

All applications must be fully completed and registered online on the Official Website – **www.lexinfinitum.in** latest by the **20th October 2022**.

CONTACT

Check out our website regularly for updates about the competition. Kindly also refer to the Rule Book available on our official website.

You may also keep yourselves informed through Facebook or our Instagram handle - @lex.infinitum .

For any further queries and questions contact us on:

teams.lexinfinitum@gmail.com or **lexinfinitum.vms@gmail.com**

**We look forward to hosting you at
Lex Infinitum 2023!**

